

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/4885 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge,
Sessions Division, Bomdila,
Arunachal Pradesh.

Dated Guwahati, 6th October, 2021.

Sub:- Casual Leave.

Ref:- No. DSJ/(WSD/BDL)/PF-01/2019 dated 04.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for five days on 11.10.2021 and from 19.10.2021 to 22.10.2021 along with station leave permission from 09.10.2021 to 24.10.2021**, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/⁴⁸⁸⁷48867A, dated 6.10.2021

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench.

2. ~~The Project Manager, Gauhati High Court.~~

JT.REGISTRAR (VIGILANCE)

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